

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK)** (a) The average utilisation of Pilots in the year 1978-79 was as follows:—

Commanders/Captain	14 hours per week approx.
First Officers	15 hours per week approx.

The average number of landings and take-offs per week varies between 10 and 20 depending on the type or sectors flown.

(b) The average statutory requirement is 100 hours in any calendar month for several countries engaged in domestic operations. Though exact figures are not available, the average would be in excess of 80 hours per month.

(c) While the human factor cannot be over-ruled in the case of air accidents, inefficiency is not allowed to creep in as there is very thorough system of training and periodical checks for proficiency of Pilots.

(d) To obviate such problems, Government have specified Flight Time Limitations, vide Aircraft Rules 42(a) which reads as follows:

"Pilot not to fly for more than 125 hours during any period of 30 consecutive days."

**Demands made by All India Grindlays Bank Employees Federation**

840. **SHRI R.K. MHAGI** : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to refer to the reply given to Unstarred question No. 11281 on 18th May, 1979 regarding demands made by All India Grindlays Bank Employees Federation and state:

(a) whether the Reserve Bank of India has received the comments from Grindlays Bank on the points raised by the All India Grindlays Bank Employees Federation in its memorandum;

(b) what is the nature of the comments offered made by the Grindlays Bank; and

(c) if no comments are received by Reserve Bank up till now, the reason there of ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUAULLAH)** : (a) Yes, Sir.

(b) The comments received from the Grindlays Bank Ltd. were examined by the Reserve Bank and some of the contentions of the All India Grindlays Bank Employees' Federation were found to be without basis. Where, however, the bank's practices were found to be out of line with the national policies, the Reserve Bank have issued necessary advice to the bank and the bank has taken corrective action. It is also stated by the Reserve Bank that the management of the Grindlays Bank had since resumed dialogue with the Federation with regard to their demands.

(c) Does not arise.

**Import of inferior quality of edible oil from U.S.A.**

841. **SHRI MADHAVRAO SCINDIA** : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that a huge quantity of edible oil imported from USA has been found unfit for human consumption in some parts of the country; and

(b) if so, details thereof and his reaction thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL)** : (a) and (b). The information is being collected and shall subsequently be laid on the Table of the House.

**Expenditure on Foreign Tours of Central Ministers**

842. **SHRI JANARDHANA POOJARY**: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) the amount spent on foreign tours on each Central Ministers during the last six months; and

(b) the names of the countries visited by them and the purpose of visit ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH)** : (a) and (b). The required information for the period from 1st January, 1979 to 30th June, 1979 is being collected and will be laid on the Table of the House as soon as possible.